

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CSP No.928/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Viditi Investment Pvt Ltd

SECTION OF THE COMPANIES ACT: 230-232

ORDER

CSP No. 914/230-232/NCLT/MB/MAH/2017
CSP No. 916 to 922/230-232/NCLT/MB/MAH/2017
CSP No. 924 to 931/230-232/NCLT/MB/MAH/2017
CSP No. 936 to 942/230-232/NCLT/MB/MAH/2017

For Orders.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)